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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

TP No. 73/219/NCLT/AHM/2016 (New)
C.P. No. 34/219/NCLT/AHM/2014 (Old)

Coram: HON'BLE MR. BIKKI RAVEENDRA BABU
MEMBER (JUDICIAL)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.08.2017**

Name of the Company: Anil Kumar Poddar
V/s.
RFL International Ltd.

Section of the Companies Act: Section 219 of the Companies Act, 1956

| <u>S.NO.</u> | <u>NAME (CAPITAL LETTERS)</u> | <u>DESIGNATION</u> | <u>REPRESENTATION</u> | <u>SIGNATURE</u> |
|--------------|-------------------------------|--------------------|-----------------------|------------------|
|--------------|-------------------------------|--------------------|-----------------------|------------------|

1.


2.

ORDER

None present for both sides.

Friend of petitioner present.

List the matter on 25.10.2017.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 29th day of August, 2017.